

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**Appeal No. 97 of 2018 &
IA NO. 243 OF 2017**

Dated: 24th July, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Maharashtra State Electricity Transmission Co. Ltd. ...Appellant(s)

Vs.

**Maharashtra Electricity Regulatory Commission ...Respondent(s)
& Ors.**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Ms. Parichita Choudhury for
Ms. Swapna Seshadri for R-2

Ms. Rimali Batra
Ms. Saumya Sharma R-3

ORDER

None for the appellant.

List the matter on **21.08.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**

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